HIGH COURT OF JAMMU AND KASHMIR (Office of the Registrar General at Srinagar)

ORDER

No: 483 Dated: 02.09.2011

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

- Shri Vijay Singh Manhas, Munsiff, Hiranagar, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/Special Mobile Magistrate (Passenger Tax), Jammu, vice Shri Yaspaul Kotwal.
- 2. Shri Om Prakash Bhagat, Munsiff, Ramban, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Handwara, vice Shri Virender Singh Bahu.
- 3. Shri Manjit Singh Manhas, Munsiff, Akhnoor, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/CJM, Bandipora, vice Shri Mohd. Ibrahim Wani.
- 4. Shri Abdul Majid Dar, Sub Registrar, Srinagar, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/Municipal Magistrate, Srinagar, vice Shri Mohd. Amin Mir.
- 5. Shri Naushad Ahmad, Munsiff, Leave Reserve High Court, Jammu, on his ad hoc promotion as Sub Judge, is posted as Special Mobile Magistrate (Traffic) Jammu, vice Shri Khalil Ahmad Choudhary.
- Shri Som Lal, Munsiff, Kalakote, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/ CJM, Leh, vice Shri Mehraj-ud-Din Sofi.
- 7. Shri Mohd. Ashraf Bhat, Munsiff, Anantnag, on his ad hoc promotion as Sub Judge, is posted as Sub Judge/CJM, Pulwama, vice Shri Mohd. Ashraf Malik.
- 8. Shri Pardeep Kumar, Munsiff, Bhaderwah, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Vailoo, vice Shri Ritesh Kumar Dubay.

- 9. Shri Amarjit Singh Lingeh, Sub Registrar, Jammu, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Bijbehara, vice Shri Balbir Lal.
- Ms. Sandeep Kour, Ist Addl. Munsiff (Forest Magistrate), Jammu, on her ad hoc promotion as Sub Judge, is posted as Sub Judge, Ramnagar, vice Ms. Kalpana Revo.
- 11. Shri Amit Kumar Gupta, Munsiff, Chenani, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Kupwara, vice Shri Madan Lal.
- 12. Shri Yahya Firdous Ahangar, Munsiff, Pampore, on his ad hoc promotion as Sub Judge, is posted as Sub Judge, Jammu, vice Shri Mohd. Rafiq Chak.
- 13. Ms. Rafia Hassan, Munsiff, Kulgam, is transferred and posted as Munsiff, Aishmuqam, vice Shri Manzoor Ahmad Zargar. Chief Judicial Magistrate, Kulgam, shall also look after the work of the Court of Munsiff, Kulgam.
- 14. Shri Manzoor Ahmad Zargar, Munsiff, Aishmuqam, is transferred and posted as Sub Registrar, Srinagar, vice Shri Abdul Majid Dar.
- 15. Shri Imtiaz Ahmad Lone, Munsiff, Sogam, is transferred and posted as Munsiff, Pampore, vice Shri Yahya Firdous Ahangar.
- Shri Adnan Syed, City Munsiff, Srinagar, is transferred and posted as Ist Addl. Munsiff (Forest Magistrate), Jammu, vice Ms. Sandeep Kour.
- 17. Shri Feroz Ahmad Khan, Munsiff Tangdhar, is transferred and posted as City Munsiff, Srinagar, vice Shri Adnan Syed.
- 18. Shri Jahangir Ahmad Bakshi, Munsiff, Kupwara, to hold the additional charge of Munsiff, Tangdhar.
- *19. Shri Farooq Ahmad Bhat, District Mobile Magistrate (Traffic), Anantnag, shall hold the additional charge of Munsiff, Anantnag.
- 20. Shri Muzaffar Iqbal Khan, District Mobile Magistrate Traffic, Poonch, is transferred and posted as Munsiff R. S. Pura, vice Shri Manjit Rai.

- 21. Shri Manjit Rai, Munsiff, R. S. Pura, is transferred and posted as Sub Registrar, Jammu, vice Shri Amarjit Singh Lingeh.
- 22. Shri Arvind Sharma, Munsiff, Gandoh Bhalessa, is transferred and posted as Munsiff, Banihal, vice Shri Pawan Kumar Sharma.
- 23. Shri Pawan Kumar Sharma, Munsiff, Banihal, is transferred and posted as Munsiff, Akhnoor, vice Shri Manjit Singh Manhas.
- 24. Ms. Anjana Rajput, Munsiff, Mahanpur, is transferred and posted as Munsiff, Billawer, vice Shri Sushil Singh.
- 25. Shri Sushil Singh, Munsiff, Billawar, is transferred and posted as Munsiff, Basholi, vice Shri Manoj Parihar.
- 26. Shri Manooj Parihar, Munsiff, Basholi, is transferred and posted as Munsiff, Hiranagar, vice Shri Vijay Singh Manhas.
- 27. Shri Yaspaul Sharma, District Mobile Magistrate (Traffic), Kathua, shall also look after the Munsiff Court, Mahanpur.
- 28. Shri Arun Kumar Kotwal, Munsiff, Gool, is transferred and posted as Munsiff, Ramban, vice Shri Om Prakash Bhagat. He shall also hold the charge of Munsiff, Gool.
- 29. Shri Surinder Kumar Thapa, Munsiff, Thathri, shall also hold the charge of Munsiff, Gandoh Bhallessa.
- 30. Shri Bashir Ahmed Munshi, District Mobile Magistrate (Traffic), Doda, shall also hold the additional charge of Munsiff, Bhaderwah.
- 31. Shri Parvin Pandoh, Munsiff, Mendhar, shall also hold the additional charge of Munsiff District Mobile Magistrate (Traffic), Poonch.
- 32. Shri Ahsanullah Parvaiz Malik, District Mobile Magistrate (Traffic), Rajouri, is transferred and posted as Munsiff, Thanamandi, vice Shri Parvez Iqbal.

- 33. Shri Parvez Iqbal, Munsiff, Thanamandi, is transferred and posted as District Mobile Magistrate (Traffic), Rajouri vice Shri Ahsanullah Parvaiz Malik. He will also hold the additional charge of Munsiff Kalakote.
- 34. Shri Khem Raj, District Mobile Magistrate (Traffic), Udhampur, shall also hold the charge of Munsiff, Chenani.

All the transferees shall move simultaneously after handing over the charge to their successors/available Judicial Officers at their Headquarters or to available Revenue Officers if no Judicial Officer available.

By Order

(J. R. Kotwal)

No:- 1394-430/GS Dated:-2-9-201)
Copy to the:-

- Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K,
- Secretaries to all the Hon'ble Judges of the High Court,for information of their Lordships.
- 3. Secretary to Govt., Department of LJ&PA, Govt. of J&K, Srinagar,
- 4. Registrar Vigilance, High Court of J&K, Srinagar,
- 5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
- 6. Director, J&K State Judicial Academy, Srinagar
- 7. All Principal District & Sessions Judges
 -for information and necessary action.
- 9. Incharge NIC for uploading the same on Website.
- 10. Office file.

(K. K. Wattal) Joint Registrar